

**GOVERNMENT OF INDIA  
STATISTICS AND PROGRAMME IMPLEMENTATION  
LOK SABHA**

STARRED QUESTION NO:13  
ANSWERED ON:23.11.2005  
MODERNISATION OF DATA COLLECTION SYSTEM  
Ramadass Prof. M

**Will the Minister of STATISTICS AND PROGRAMME IMPLEMENTATION be pleased to state:**

- (a) whether the collection of data by various Ministries do not conform to the standards laid down by the Ministry of Statistics and Programme Implementation;
- (b) if so, the reasons therefor;
- (c) whether the Government proposes to implement the scheme of `Modernisation of Statistical System in India` funded by the World Bank to create infrastructural facilities for data collection and analysis;
- (d) if so, the details thereof;
- (e) whether the Government has a proposal to amend the provisions of the Collection of Statistics Act, 1953 so that more powers could be bestowed upon the Ministry with regard to collection of statistics; and
- (f) if so, the details thereof?

**Answer**

MINISTER OF STATE (INDEPENDENT CHARGE), MINISTRY OF YOUTH AFFAIRS & SPORTS, MINISTRY OF OVERSEAS INDIAN AFFAIRS, AND MINISTRY OF STATISTICS AND PROGRAMME IMPLEMENTATION (SHRI OSCAR FERNANDES)

(a) to (f) A statement is laid on the Table of the House

STATEMENT REFERRED TO IN REPLY TO PARTS (a) TO (f) OF STARRED QUESTION NO. 13 FOR ANSWER IN THE LOK SABHA ON 23-11-2005

(a) & (b) No Sir. All Ministries generally conform to the prescribed standards in official statistics. However, there is always scope for improvement of quality of statistics.

(c) & (d) The Government is presently implementing the World Bank assisted India Statistical Strengthening Project having the following components:

- (i) Study for identifying specific requirements for strengthening of State Statistical Bureaus.
- (ii) Study for the Creation and Maintenance of a Business Register.
- (iii) Study for Improvement of Service Sector Statistics.
- (iv) Study for assessing the Survey Capabilities of Private Sector
- (v) Study for the Establishment of an All India Statistical Network

(e) & (f) A proposal for amending certain provisions of the Collection of Statistics Act 1953 is under consideration of the Government.